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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P. No. 139 of 1994 In
O.A. No. 2939 of 1992

New Delhi this the 6th day of February, 1996

**HON'BLE MR. A.V. HARIDASAN, VICE-CHAIRMAN(J)
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)**

1. Shri Jaggan Nath
2. Shri Jagdish Thakur
3. Shri Chulai Mahto
4. Shri Bhagirath
5. Shri Ram Deni
6. Shri Badar Roy
7. Shri Bumi Lal
8. Shri Bindeshar Roy
9. Shri Adalat Ram
10. Shri Shiv Chand
11. Shri Ram Naresh
12. Shri Rajinder Thakur
13. Shri Baidyananath Thakur
14. Shri Jugul
15. Shri Pundeo Roy
16. Shri Jagat Roy
17. Shri Binda Roy
18. Shri Janki Thakur
19. Shri Ram Parshad
20. Shri Raghunandan
21. Shri Kamal
22. Shri Nagendra Singh
23. Shri Satya Narain Thakur
24. Shri Upendra
25. Shri Bijan Thakur
26. Shri RAM Lakhlan

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27. Shri Kedar Singh
 28. Shri Sahbaddin
 29. Shri Raj Kishore
 30. Shri Ganga Ram Sah
 31. Shri Ganesh Lal Mahto.Applicants
 All residents of F-445,
 3rd Floor, P-8 Rohini,
 Delhi-110 052.

By Advocate Shri B.S. Mainee

Versus

1. Shri Radhay Shyam Parsad Kedia
 General Manager,
 Northern Railway,
 Gorakhpur.
 2. Shri R.N. Jain
 Divisional Railway Manager,
 N.E. Railway,
 Samastipur.
 3. Shri T.N. Khanna
 P.W.I. Raksaul,
 N.E. Railway. ..Respondents

By Advocate Shri P.S. Mahendru

ORDER (ORAL)

HON'BLE MR. A.V. HARIDASAN, VICE-CHAIRMAN

Respondents have filed reply to the Contempt Petition. We have perused the pleadings and heard the counsel. We find that though belatedly, the judgment have been fully complied with. Therefore, we do not consider it appropriate to initiate action against the respondents under the Contempt of Courts Act. Hence, the Contempt Petition is dismissed and the notices issued to the respondents are discharged.

(K. MUTHUKUMAR)
 MEMBER (A)

RKS

(A.V. HARIDASAN)
 VICE CHAIRMAN